

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ) : (a) to (c) Setting up of High Courts is not a plan scheme and hence is not connected with Seventh Plan.

The matter of establishing separate High Courts for the States in the North-Eastern region is engaging the attention of the Government.

Share of West Bengal in India's Total Power output

2380. **SHRI BHOLANATH SEN :** Will the Minister of ENERGY be pleased to state :

(a) whether the percentage share of West Bengal in India's total power output has declined during the Sixth Five Year Plan period between 1980-81 to 1984-85 ;

(b) if so, the details thereof ; and

(c) the reasons for such decline ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) The yearwise generation of West Bengal and all India during 1980-81 to 1984-85 together with percentage share is under :—

Year	Generation (Gwh)		
	West Bengal	All India	%
1980-81	5375	110560	4.86
1981-82	5509	121708	4.53
1982-83	5805	129983	4.47
1983-84	6185	139896	4.42
1984-85	6750	156633	4.31

(c) The marginal decline in the percentage share is partly due to the delay in the completion of projects under construction and the poor performance of the Santaldih and DPL Power Stations of the State.

Modernisation of industrial units

2381. **SHRI MURLIDHAR MANE :** Will the Minister of INDUSTRY be pleased to state :

(a) whether some industrial units set up several decades ago are going sick and are unable to cope with the present situation without adequate dose of modernisation ; and

(b) if so, the steps proposed to be taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b) Industrial sickness is a concomitant phenomenon of the very process of industrialisation and technological progress in which vigorous and well managed units expand, modernise and diversify while poorly conceived, inefficient and mismanaged ones stagnate and are over-taken by both product and process obsolescence, become sick and finally disappear from the industrial scene.

Banks and financial institution prepare rehabilitation scheme on the basis of dianostic studies providing, inter-alia, for reconstruction of capital, funding of interest liabilities, capital and working capital loans on softer terms, management support, relief or rescheduling of debt-service liabilities etc. Government also provide such reliefs and concessions as may be feasible and necessary as part of the rehabilitation package prepared by banks and financial institutions. In addition, healthy units are also encouraged through Income Tax relief to take over sick units by way of amalgamation. Assistance is available under technical Development Fund and the Import Policy for import of capital goods for modernisation and replacement of obsolete plant and machinery.

Indian and Australian Cooperation in Mining Sector

2382. **SHRI V. TULSIRAM :** Will the Minister of ENERGY be pleased to state :

(a) whether India and Australia have agreed to explore the cooperation in the mining sector in India ;